

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th May, 2016

No.HC.VII-59/2016/ 2057 /A. Hon'ble the Gauhati High Court has been pleased to direct the following 2 (two) newly appointed Officers in Grade-I of the Arunachal Pradesh Judicial Service to report to the Director, Judicial Academy, Assam in the Ground Floor of the Gauhati High Court Building (Old Block), Guwahati on 23.05.2016 at 09-30 a.m. positively for Induction Training to be commenced from 23.05.2016 to 20.06.2016.

1. Sri Lobsang Tenzin
2. Sri Gote Mega

The trainee Officers are to arrange their own accommodation during the course of training.

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-59/2016/ 2058 – 2066 /A.

Dated 20.05.2016



Copy to:-

1. The Secretary to the Government of Arunachal Pradesh, Law & Judicial Department, Itanagar for information with reference to the letter No.JUD-62/2016 dated 16.05.2016 received from the Chief Secretary, Govt. of Arunachal Pradesh, Itanagar
2. The Accountant General, Arunachal Pradesh, Itanagar for information
3. The District and Sessions Judge, Kamrup (M), Guwahati. He is requested to make arrangements for Field Training as per the Schedule attached herewith. A copy of letter dated 20.05.2016 alongwith a copy of Frame work for practical training in the Court and establishment of District Judge, Guwahati are enclosed herewith
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the above 2 (two) newly appointed Officers in Grade-I of the Arunachal Pradesh Judicial Service to report to the Director, Judicial Academy, Assam, Guwahati on 23.05.2016 at 10-00 a.m. positively for Induction Training.

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5. Sri Lobsang Tenzin, newly appointed Grade-I Officer of the Arunachal Pradesh Judicial Service, C/O, Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information and necessary action
6. Sri Gote Mega, newly appointed Grade-I Officer of the Arunachal Pradesh Judicial Service, C/O, Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun for information and necessary action
7. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
8. The C.A. to Registrar General Gauhati High Court, Guwahati
9. The Director of Printing, Govt. of Arunachal Pradesh, Itanagar for publication of the Notification in the Arunachal Pradesh Gazette


REGISTRAR (VIGILANCE)

20/5/16